

Debtor. Learned counsel for the Petitioner submitted that she has E-filed an application under Section 5 of Limitation Act, however physical copy of the same is not before us. Learned counsel for the Petitioner is directed to furnish the copy of the same to the learned counsel for the Respondent. List the matter on 06.03.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

January 23, 2023